

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:44
ANSWERED ON:23.07.2003
TASK FORCE FOR EMPLOYMENT GENERATION
BHASKAR RAO PATIL;SUSHIL KUMAR INDORA

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission has set up a task force to suggest measures for generating new employment opportunities during the Tenth Five Year Plan;
- (b) if so, the details thereof along with the composition of the task force;
- (c) whether the employment opportunities in the country have come down considerably during the last few years; and
- (d) if so, the reasons therefor and the extent to which new employment opportunities are expected to be created during the 10th plan?

Answer

MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI S.B. MOOKHERJEE)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 44 REGARDING TASK FORCE FOR EMPLOYMENT GENERATION, TO BE ANSWERED ON 23.7.2003, BY DR.SUSHIL KUMAR INDORA AND SHRI BHASKAR RAO PATIL.

(a) & (b): The Planning Commission has set up a Task Force on Employment Strategies and Employment Monitoring at State Level under the Chairmanship of Dr. S.P. Gupta, Member, Planning Commission vide Order No.P-12049/14/01/LEM/ERS dated 1st July, 2003. A copy of Order is at Annexure-I.

(c) & (d): The employment opportunities, measured on current daily status basis, increased from 315.84 million in 1993-94 to 336.75 million in 1999-2000. The Tenth Plan envisages creation of 50 million employment opportunities during 2002-2007.

ANNEXURE -I

ANNEXURE ATTACHED WITH THE LOKSABHA STARRED QUESTION NO. 44 TO BE ANSWERED ON 23.7.2003

No.P-12049/14/03/LEM/ERS
Government of India
Planning Commission

(LEM Division)

Yojana Bhavan, Sansad Marg, New Delhi, the 1st July 2003

ORDER

Subject: Task Force on Employment Strategies and Employment Monitoring at State Level

It has been decided to set up a Task Force on formulation of State level employment strategy, monitoring employment generation at State level and implementation of the employment related programmes and policies in the Tenth Plan by the State Governments.

2. The terms of reference will be as follows:

- 2.1 An indicative assessment of State-wise distribution of the five year target of 50 million employment opportunities;
- (i) on the basis of information received from the States and
 - (ii) utilizing States' analysis of employment strategy.
- 2.2.1 To suggest changes, at State level, in (a) the school education and vocational training systems; and (b) the labour hiring and manpower recruitment policies and procedures; so as to
- (i) reduce the mismatch between facilities for vocational training and demand for labour in the State; and
 - (ii) to prepare the large number of 15+ youth passing out of schools at class VIII stage for gainful employment as and when they enter labour force.
- 2.2.2 To suggest modalities for strengthening the link between vocational training and employment at State and district level, particularly for the youth and women in Rural Areas.
- 2.3.1 To suggest guidelines for preparing an employment policy at State level.
- 2.3.2 To evolve, on consensus basis, the procedure of monitoring employment generation in the States so as to have an integrated holistic picture conforming to the Tenth Plan Employment strategy; and
- 2.3.3 To suggest a Nodal Department, in the State administration, responsible for employment and vocational training.
- 2.4 To recommend measures for strengthening of State level and district level statistical system(s) for estimating and/or enumerating the employment opportunities created at the level of households and/or economic establishments.
- 2.5 To recommend the measures to strengthen planning process on employment, at State level and at National level, towards:
- 2.5.1 Augmenting the creation of employment opportunities;
 - 2.5.2 Improving the productivity and income of labour, particularly in the tiny, small and medium establishments;
 - 2.5.3 Building in the direct and indirect employment creation through public sector projects and the programmes, as a target variable, in the project appraisal methodologies and procedures; and
 - 2.5.4 Identifying the employment dimension in formulation and implementation of economic policies
- 2.6 To consider any other matter related with or incidental to above terms of reference.
3. The composition of the Task Force will be as follows:

Dr. S.P. Gupta, Member (LEM), Planning Commission Chairman

I. State Governments

Chief Minister, Government of GOA Member

Eastern Region

1. Planning Secretary (West Bengal) Member

2. Planning Secretary (Orissa) Member

Northern Region

3. Planning Secretary (Uttar Pradesh) Member

4. Planning Secretary (Punjab) Member

Western Region

5. Planning Secretary (Gujarat) Member

6. Planning Secretary (Maharashtra) Member

Southern Region

7. Planning Secretary (Andhra Pradesh) Member

8. Planning Secretary (Tamil Nadu) Member

North Eastern Region

9. Planning Secretary (Assam) Member

II. Central Government Departments:

10. Secretary, Planning Commission Member
11. Secretary, Elementary Education & Literacy Member
12. Secretary, Secondary & Higher Education Member
13. Secretary (Statistics) Member
14. Secretary (Labour) Member
15. Secretary (Agriculture & Cooperation) Member
16. Secretary (Rural Development) Member
17. Secretary (Urban Employment & Poverty Alleviation) Member
18. Secretary (SSI & A&RI) Member
19. Secretary (Textiles) Member
20. Principal Adviser (LEM), Planning Commission Member

III. Industry & Employers

21-24 Four representatives of Chamber of Commerce, Members
Industry, Small Scale Industry and Trade

IV. Experts in related fields

25. Chairman (KVIC) Member
26. Dr. V. Kurian Member
Or representative as alternate Member
27. Representative OF SEWA Member
28. Shri Nanaji Deshmukh Member
Or a representative as alternate Member
29. An Expert on Vocational Training Member
30. Prof. Amitabh Kundu, JNU (Expert on employment) Member
31. Prof. (Retd.) Ruddar Dutt (Expert on Labour) Member
32. Director (IAMR) Member
33. Adviser (LEM), Planning Commission Member-Secretary

4. Task Force may co-opt any other experts(s) as Member (s) of the Task Force.

5. The Chairman of the Task Force may invite specialist (s) to the meeting (s) of the Task Force.

6. The Task Force will submit its Report by March 2004. An Interim Report will be submitted by December 2003.

7. `Labour, Employment & Manpower` Division in the Planning Commission will act as the Secretariat for the Task Force. In the Planning Commission, the Nodal Officer for the Task Force will be Mrs. Padmaja Mehta, Director (LEM), (Room No.561, Yojana Bhawan, New Delhi. Telephone No.23096541).

8. The expenses towards TA/DA of the official members will be met by respective Government Departments/Institutions, to which they belong. The TA/DA to non-official Members and invitees to meetings will be paid by Planning Commission as admissible to Grade I Officers of the Government of India.

-Sd/-

(T.R. Meena)
Director (Administration)

Copy to: Chairman, all the Members and Member-Secretary of the Task Force

Copy for information to:

1. PS to Deputy Chairman, Planning Commission
2. PS to MOS (Planning)
3. PS to Chairman of Task force & Member (LEM) (Dr. S.P.Gupta)
4. PS to Members (DNT)/(KV).(SP)/(KA) (NKS), Planning Commission
5. Sr. PPS to Secretary, Planning Commission
6. Pr. Advisers/Advisers, Planning Commission
- 7 I.F. Cell, Planning Commission
8. Pay and Accounts Officer, Planning Commission
9. Director (Admn.), Planning Commission

